

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

11/12/2018

O.A./260/566/2018

FOR INTERIM PRAYER, ON MEMO

U S GHOSH MOHAPATRA

-V/S-

D/O POST

ITEM NO:5

FOR APPLICANTS(S) Adv. : Mr. P.K. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. A. Pradhan

| Notes of The Registry | Order of The Tribunal   |
|-----------------------|---|
|                       | <p>Heard Ld. Counsel for both sides.</p> <p>Ld. Counsel for the applicant submitted that the O.A. has been filed by the applicant challenging the order dated 22.05.2018 (Annexure-A/7) rejecting the case of the applicant for compassionate appointment. It is submitted that the applicant has filed representation dated 25.05.2018 (Annexure-A/8) before the Respondent No.1/competent authority. He submitted that the grievance would be redressed at present if a direction is given to the Respondents for disposal of his representation.</p> <p>Ld. Counsel for the Respondents prays for time to obtain instruction.</p> <p>In view of the above submissions, the O.A. is disposed of at this stage with a direction to Respondent No.1/competent authority to consider the representation dated 22.05.2018 (Annexure-A/7) as per the extant rules and dispose of the same by passing a speaking and reasoned order copy of which shall be communicated to the applicant within</p> |

three months from the date of receipt of certified copy of this order.

It is made clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of at the admission stage. No costs.

Copy of this order along with paper books be sent to Respondent No.1 within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 12.12.2018.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

kb